



INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF "A" BENCH FOR 22nd JANUARY 2026 (THURSDAY)
BEFORE HON'BLE SHRI GEORGE GEORGE K, VICE PRESIDENT
AND BEFORE HON'BLE Ms.S.PADMAVATHY, ACCOUNTANT MEMBER
IN COURT ROOM 2

Revised

Srl	Appeal Number	Assmt. Y	Assessee Name	Counsel	Remarks
1	SA 139/CHNY/2025	2015-16	[A] MR. MURUGAN KARTHIK MEIYAPPAN	B.Ramakrishnan	
2	ITA 2184/CHNY/202	2015-16	[A] MR. MURUGAN KARTHIK MEIYAPPAN	B.Ramakrishnan	
3	ITA 526/CHNY/2025	2015-16	[A] PALANISAMYGOUNDER MANI	G.Baskar	
4	ITA 527/CHNY/2025	2016-17	[A] PALANISAMYGOUNDER MANI	G.Baskar	
5	ITA 528/CHNY/2025	2017-18	[A] PALANISAMYGOUNDER MANI	G.Baskar	
6	ITA 529/CHNY/2025	2018-19	[A] PALANISAMYGOUNDER MANI	G.Baskar	
7	ITA 530/CHNY/2025	2019-20	[A] PALANISAMYGOUNDER MANI	G.Baskar	
8	ITA 531/CHNY/2025	2020-21	[A] PALANISAMYGOUNDER MANI	G.Baskar	
9	ITA 532/CHNY/2025	2021-22	[A] PALANISAMYGOUNDER MANI	G.Baskar	
10	ITA 2182/CHNY/202	2024-25	[A] KARTHIK LAKSHMAN	S.Sridhar	
11	ITA 2190/CHNY/202	2008-09	[A] RAMASWAMY SUBRAMANIAN	S.Sridhar	
12	ITA 2300/CHNY/202	2011-12	[A] BALCHANDRA BUILDERS PVT. LTD.	S.Sridhar	
			CARRY FORWARD SIMPLE ISSUES		
13	ITA 3133/CHNY/202	2019-20	[A] AA522 KUNNATHUR VELAMPALAYAM PRIMARY		
14	ITA 3143/CHNY/202	2017-18	[A] GANESH CHAND SURESH KUMAR	S.Sridhar	
15	ITA 3144/CHNY/202	2017-18	[A] KAMAL BASHA NOOR ALI JASMINE (SMC)	S.Sridhar	
16	ITA 3176/CHNY/202	2018-19	[A] ALLALACHARI SAMPATH RANGARAJAN	S.Sridhar	
17	ITA 3179/CHNY/202	2018-19	[A] NOBUHIRO WATABE	S.Sridhar	
18	ITA 3180/CHNY/202	2013-14	[A] KARUPPANNAN RAMASAMY	S.Sridhar	
19	ITA 3181/CHNY/202	2017-18	[A] KARUPPANNAN RAMASAMY	S.Sridhar	
20	ITA 3187/CHNY/202	2023-24	[A] VEERASWAMY SUBRAMANIAM SAIRAM	S.Sridhar	
21	ITA 3188/CHNY/202	2015-16	[A] THIRUMOORTHY REVATHI (SMC)	S.Sridhar	
22	ITA 3196/CHNY/202	2025-26	[A] VATHSALYAM TRUST		
23	ITA 3211/CHNY/202	2017-18	[A] JAYASANKAR NATARAJAN	Raman Goyal	
24	ITA 3241/CHNY/202	2018-19	[D] BALASUBRAMANIAN CHANDRADEVI		
25	ITA 3281/CHNY/202	2025-26	[A] AUTISM RESIDENTIAL COMMUNITY (INDIA)	S.Vignesh	

The Link for Hybrid Hearing is : https://itatchennai.my.webex.com/meet/court_room_2



12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

Revised

CAUSE LIST OF B BENCH FOR 22-JANUARY-2026 (THURSDAY)

BEFORE HON'BLE MS. PADMAVATHY.S, AM

AND HON'BLE SH.MANU KUMAR GIRI, JM

IN COURT ROOM 2

Srl	Appeal Number	Assmt.	Assessee Name	Counsel Name	Remarks
1	SA 84/CHNY/2025	2014-15	[A] SUDHIR RAJA RAVINDRAN	G.Baskar	
2	ITA 2443/CHNY/2025	2014-15	[A] SUDHIR RAJA RAVINDRAN		
3	ITA 2024/CHNY/2025	2017-18	[A] UDAYA KUMAR RUDRA KUMAR	S.Sridhar	
4	ITA 2487/CHNY/2025	2021-22	[A] PRADEEP	G.Baskar	
5	ITA 2528/CHNY/2025	2016-17	[A] CHELLAM RAMANATHAN		
6	ITA 704/CHNY/2025	2015-16	[A] SHANDEEP NARAYANASAMY	T.Vasudevan	
7	ITA 773/CHNY/2025	2022-23	[A] AHMAD ZAKI RESOURCES BERHAD	S.Sridhar	
8	ITA 2460/CHNY/2025	2017-18	[A] ABC GOLD PALACE	M.Abhishek	
9	ITA 2461/CHNY/2025	2018-19	[A] ABC GOLD PALACE		
10	ITA 2462/CHNY/2025	2019-20	[A] ABC GOLD PALACE		
11	ITA 2463/CHNY/2025	2020-21	[A] ABC GOLD PALACE		
12	ITA 2464/CHNY/2025	2021-22	[A] ABC GOLD PALACE		
13	ITA 3303/CHNY/2025	2012-13	[A] MR. PARASMAL JAIN	B.Ramakrishnan	C/F
14	ITA 3304/CHNY/2025	2013-14	[A] MR. PARASMAL JAIN		"
15	ITA 3324/CHNY/2025	2012-13	[A] SANMARGADARSI TRUST		"
16	ITA 3293/CHNY/2025	2017-18	[A] SRI BALAJI EDUCATIONAL TRUST	S.Sridhar	"
17	ITA 3340/CHNY/2025	2017-18	[A] ANDAVAR GOVINDARAJAN KRISHNA	S.Ramachandran	"
18	ITA 3361/CHNY/2025	2015-16	[A] R VINOTHKUMAR		"
19	ITA 3362/CHNY/2025	2017-18	[A] KRISHNAMOORTHY		"
20	ITA 3374/CHNY/2025	2018-19	[A] S 778 R PATTANAM PRIMARY AGRICULTURAL CO-OP CREDIT SOCIETY	V.Sreeraman	"

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21. ITA 3984/25 2020-21 Congregation of Ita
Sister's

(Transfer)